

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.121- IA No. 1080 of 2022  
In  
CP(IB) 162 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SMC Industries Pvt Ltd  
V/s  
Shaifali Rolls Ltd

.....Applicant

.....Respondent

**Order delivered on 16/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Tirth Nayak, Advocate

**ORDER**

Due to paucity of time, the matter stands adjourned.

List on 05.07.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**